

**Central Administrative Tribunal**  
**Principal Bench**  
**CP No.03/2016**  
**in**  
**OA No.1515/2015**

New Delhi, this the 30<sup>th</sup> day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)**  
**Hon'ble Mr. V.N. Gaur, Member (A)**

1. Shri Neeraj Chaudhry,  
S/o Shri R N Chaudhary  
R/o E-104, Jeevan Ashray Apptt.  
Plot no.C-58/8, Sector-62  
Noida-201309.
2. Neeraj Goyal,  
S/o Late Sh. C.L. Goyal  
R/o B-274, Swaroop Nagar  
Delhi-110042.
3. Sanjiv Verma,  
S/o Late Sh. S M Verma  
R/o 5-G MSD Flats Minto Road Complex  
Minto Road, New Delhi 02.
4. Rajesh Srivastava,  
S/o Late Sh. R. S. Srivastava  
R/o 485, Sector-3, R K Puram  
New Delhi-22.
5. Shailendra Kumar Mishra,  
S/o Sh. H C Mishra  
R/o 633, Sector-3, R K Puram  
New Delhi 22.
6. Ashin Ghosh,  
S/o Shri S N Ghosh  
R/o C-501, Sarojini Nagar  
New Delhi 23.
7. Anil Khandelwal,  
S/o Late Sh. M.L. Khandelwal  
R/o 569, Sector-4, R K Puram  
New Delhi 22.
8. Gaurav Chaturvedi,  
S/o Sh. P C Chaturvedi  
R/o C-176, Minto Road Complex  
Minto Road, New Delhi 02.
9. Girish Kumar,  
S/o Sh. H N Lal  
R/o 928, Sector-12, R K Puram,  
New Delhi-22.

10. Dilip Kumar,  
S/o Sh. Mathura Prasad Srivastava  
r/o M-3/13, Shiksha Apptt.  
Sector-6, Vasundhra,  
Ghaziabad-201012.
11. Sanjeev Datta,  
S/o Late Sh. Avtar Krishan Datta  
R/o D-8/11, Radio Colony, Kingsway Camp  
Delhi 110009.
12. Sushil Kumar, Age 45  
S/o Sh. Laxman Singh  
R/o B-616, MIG DDA Flats,  
East of Loni Road  
Shahdara, Delhi-110093.
13. S K Verma, Age 39  
S/o Sh. R.G. Verma  
R/o 117, Akash Darshan Apptt.  
Mayur Vihar, Phase-I,  
New Delhi 91.
14. Kanhaiyalal Mannu Ram Chourasia,  
S/o Late Shri Mannu Ram Chourasia  
R/o 490, Sector-3  
R.K. Puram,  
New Delhi 22.
15. Sunil Kumar Sharma,  
S/o Shri N.S. Sharma  
R/o A-336, Palam Vihar  
Gurgaon -122017

...Applicants

(By Advocate: Dr. Ashwani Bhardwaj)

## Versus

1. Shri Sunil Arora,  
Secretary,  
Ministry of Information and Broadcasting,  
Union of India  
Shastri Bhawan, Dr. R.P. Marg,  
New Delhi.
2. Sh. C. Lalrosanga,  
The Director General,  
Doordarshan  
Akashvani Bhawan,  
Sansad Marg,  
New Delhi-110 001.

...Respondents

(By Advocate : Shri Sameer Aggarwal and Shri S.M. Arif)

**ORDER (ORAL)****Mr. Justice M.S. Sullar, Member (J) :-**

As is evident from record, that while disposing of the OA No.1515/2015 at the admission stage on 23.04.2015, filed by applicant, Neeraj Kumar & Ors., the respondents were directed to consider their (applicants) cases in the light of order dated 06.08.2010 and 05.11.2014 in OA No.2662/2009 and OA No.3048/2012 respectively, and if their cases are covered by the aforesaid order, they shall also be given the same benefits, by a Coordinate Bench of this Tribunal.

2. According to the petitioners, respondents have not complied with the pointed directions, which necessitated them to file the instant Contempt Petition (CP).

3. In the wake of notice, the respondents appeared and placed on record the copy of the order dated 25.05.2016 (Annexure-CP/R-1), by virtue of which the aforementioned directions have already been complied with and requisite benefits have already been granted to the present petitioners as well.

4. Since the respondents have already substantially complied with the indicated directions of this Tribunal, so no further action is required to be taken in this CP.

5. Therefore, this CP is disposed of as having become infructuous. The Rule of Contempt is discharged. No costs.

( V.N. Gaur )  
Member (A)

( Justice M.S. Sullar )  
Member (J)

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